

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

Item No. 101
(IB)-202(PB)/2017

IN THE MATTER OF:

Punjab National Bank

Vs.

Bhushan Power and Steel Ltd.

.... Applicant/petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 18.03.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR

HON'BLE PRESIDENT

SH. S. K. MOHAPATRA

HON'BLE MEMBER (TECHNICAL)

PRESENTS:

Mr. Amit Singh Chaddha, Sr. Adv. with Srishti G., Adv. and Ms. Kiran Sharma, CS in CA No. 437/19.

Mr. Amit Kr. Bhattacharya, Adv. in CA-1008, 1009, 1010 &1011/2018 (Intervenor).

Mr. Monish Panda, Advs. in CA-729/18.

Mr. Abhinav Vasisht, Sr. Advocate with Mr. Shantanu Chaturvedi, Ms. Charu Bansal, Advs. for RP

Mr. Ramji Srinivasan, Mr. Bishwajit Dubey, Mr. Spandan Biswal, Ms. Srideepa Bhattacharya, Mr. Aditya Marwah, Ms. Sylona Mohapatra, Advs. for CoC Dr. U.K Chaudhary, Sr. Adv. with Mr. Dhruv Gupta, Adv. for Ex. Directors.

Mr. A.S Chandioke, Ms. Sweta Kakkad, Ms. Aditi Mohapatra, Ms. Priya Agarwal, Mr. Arvind Kumar, Ms. Henna George, Advs. for promoters

Mr. Virender Ganda, Sr. Adv. with Mr. Nikhil Palli,

Mr. Ayandeb Mitra, Advs. in CA-287/19

Mr. Arun Kathpalia, Sr. Adv. with Mr. Manmeet Singh, Ms. Anjalai Anchayil, Ms. Bani Brar, Mr. Siddharth Nath, Advs. in CA-254/19.(JSW Stell Ltd.)

Ms. Srishti Kapoor, Adv. in CA-537/2018

Mr. Nikhil Palli, Adv. in CA-287, 288, 289 of 2019.

Mr. Jishnu Chowdhary, Mr. Siddharth Sharma, Mr. Arjun Asthana, Ms. Sreenita Ghosh, Advs. in CA-1008/2018.

Mr. Sanjay Bhatt, Ms. Niharika Sharma, in CA-537, 1355/18.(EBNER Industries.)

Mr. Ramesh Chandra, Mr. Anirudh Pandey, Mr.

Amithabh, Mr. Aditya P. Pandey, Adv. in CA-1116/18.

Mr. Ashish Rana, Mr. Pronoy Choudhary, Mr. Sahil Dhawan, Mr. Suresh Baxy, Mr. Anurag Kr. Singh, Advs. in CA-935/2018.

Mr. Manu Beri, Adv. in CA-1247/18.

Mr. Amitabh, CS with Mr. Anirudh Kr. Pandey, Mr. Abhinaw Kumar, Advs. in CA -1116/18.



Mr. Amir Kallem, Ms. Shweta Kapoor, Advs. for Shell
India Ltd.

ORDER

Part heard for tomorrow i.e. 19.03.2019.

Sd/-

(M. M. KUMAR)
PRESIDENT

Sd/-

(S. K. MOHAPATRA)
MEMBER (TECHNICAL)

18.03.2019.
Aarti Makker